

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

12. C.P. (IB)-50(MB)/2024

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2024**

NAME OF THE PARTIES:- Decor Paper Mills Limited
V/s
Mahashakti Plasto Private Limited

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Ayush Kothari a/w Chinmay Bhojane appeared for the Operational Creditor and PCS, Ninad Sahasrabuddhe a/w Vaishnavi Shinde appeared for the Corporate Debtor.

Heard, Counsel for the parties for a considerable time, list this matter for filing of written submissions on **05.07.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)